(d) Increase in circulation of a newspaper is one of the factors taken into consideration in fixing its advertisement rates. There is, however, no arrangement to allow automatic rate increase per 1000 copies to any newspaper.

269. Shri Nawab Singh Chauhan: Will the Minister of Labour and Employment be pleased to state the number of letters in Hindi so far received by him during this year from Members of Parliament and the number out of those which were replied to (i) in Hindi and (ii) in English?

The Deputy Minister of Labour (Shri Arid Alu):

(i) Number of letters in Hindi received from Members of Parliament .. 27

(ii) Number out of those which were replied to

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<th>in Hindi</th>
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270. Shri B. N. Bhargava: Will the Prime Minister be pleased to state:

(a) whether there is any proposal under Government's consideration to amend the Atomic Energy Act;

(b) if so, what is the purpose for which it is proposed to amend the Act; and

(c) what are the draft amendments proposed to be introduced?
The Prime Minister and Un-Charge of the Department of Atomic Energy (Shri Jawaharlal Nehru):

(a) Yes.

(b) The existing Atomic Energy Act was passed in 1948. The development of nuclear science and its associated technology has since made rapid strides and experience gained during these years has high-lighted the necessity for fresh provisions in the Act, in particular for provisions empowering the Central Government to make rules for the control and use of radioactive substances.

(c) As the draft Bill, though it has reached an advanced stage, has not yet been finalised, it is not possible to give this information at this stage.

Training in Radiation Protection

271. Shri B. N. Bhargava: Will the Prime Minister be pleased to state:

(a) what was the number of trainees trained in radiation protection in Bombay during the year 1960 by the Atomic Energy Commission in collaboration with the World Health Organisation; and

(b) what are the States to which the trainees belonged and where and on what jobs they have been appointed after their training?

[English translation.]

The Prime Minister and Un-Charge of the Department of Atomic Energy (Shri Jawaharlal Nehru):

(a) The existing Atomic Energy Act was passed in 1948. The development of nuclear science and its associated technology has since made rapid strides and experience gained during these years has highlighted the necessity for fresh provisions in the Act, in particular for provisions empowering the Central Government to make rules for the control and use of radioactive substances.

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The Prime Minister:

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